

की अमलीत की
13/1/26

Declaration of Assets and Liabilities

Year **2025**

I, SABAL HIND SEN, son of RAM KRISHNA PRASAD, Aged 46 years, belonging to Bihar legislative assembly secretariat service and presently working as PRIVATE SECRETARY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Dependant-1 Spouse Name(S) LEELAWATI KUMARI	Dependant-2 Name ARAV ANSH (SON)	Dependant-3 Name Etc. Name	Dependant-4 Name Etc. Name
(i)	Cash	Rs- 50000/-	175000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs-11242.96/ DEPOSIT SAVING SBI B.V.M.,PATNA	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	HDFC Bank Mutual Fund Rs.1000/-Per Month	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 125 CC (Scooty)	NIL	NIL	NIL	NIL

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(vi)	Jewellery (give details of weight and value)	600 gram of Gold arnament, 300 gm of silver arnaments	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Household Article Approx Rs.- 900000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Spouse Name(S) LEELAWATI KUMARI	Dependant-2 Name ARAV ANSH (SON)	Dependant-3 Name Etc. Name	Dependant-4 Name Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land in joint family	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 Kattha Rs.- 4500000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL	NIL	NIL	NIL	NIL

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	- Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	8 LAKH, SBI, BVM, PATNA	7.5 LAKH
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL

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(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX FILED FOR ASSESMENT YEAR 2025-26 PAN NO. - DELPS3531C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF NO:-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

Signature . *Sabalhind sen*

Place: PATNA
Date: 13.02.2026

Name of Employee: SABAL HIND SEN
Designation: PRIVATE SECRETARY
Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.